

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Review Application No.75/2002 In
Original Application No. 2492/2001

New Delhi, this the 8th day of April, 2002

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Sh. Mahipal, son of
Sh. Tulsi Ram
Resident of A-59, Jagatpuri,
New Delhi-8.

.. Review Applicant

(8)

Versus

Union of India through

1. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.
2. Dy. Director General,
All India Radio,
Akashvani Bhavan,
Parliament Street,
New Delhi.
3. The Chief Engineer,
Civil Construction Wing,
All India Radio,
Soochna Bhavan, Lodi Road
Complex, New Delhi.
4. The Executive Engineer (Civil),
Civil Construction Wing (Mandi House),
New Delhi-110002. Respondents

ORDER BY CIRCULATION

By Hon'ble Mr.Kuldip Singh, Member(Judl)

The present RA No.75 of 2002 has been filed by the Review Applicant for review of the order passed in OA No.2492/2001 on 16.1.2002.

2. In the RA the review applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were considered and the OA was dismissed on the ground of res judicata. No fresh error has been pointed out which may call for review of the

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order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(KULDIP SINGH)
MEMBER (JUD)

/Rakesh